

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Service Tax Appeal No.70240 of 2021

(Arising out of Order-in-Appeal No.128-ST/APPL/LKO/2021 dated 31.03.2021 passed by Commissioner (Appeals), Customs, GST & Central Excise, Lucknow)

M/s Beeaar Autowheels India (P) Ltd.Appellant
(9, Shahnajaf Road, Premier Building, Hazratganj, Lucknow, UP)

VERSUS

Commissioner, CGST & Central Excise, Lucknow
....Respondent

APPEARANCE:

Shri Kapil Vaish, Chartered Accountant for the Appellant
Shri Anupam Kumar Tewari, Authorised Representative for the Respondent

CORAM: HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)

DATE OF HEARING : 05 August, 2021
DATE OF DECISION : 05 August, 2021

The appeal is allowed. For order, see order of date in Service Tax Appeal No.70690 of 2019.

Sd/-
(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

Nihal